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കേരള സർക്കാർ  
GOVERNMENT OF KERALA

കേരള ഗസറ്റ്  
KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
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GOVERNMENT OF KERALA  
2022



## Pathanamthitta District

### Thiruvalla Taluk

#### NOTICE

No: C10.454/2022

01-02-2022

Notice is hereby given to all to whom it may be concern that Lisha Shaji(Lisha A Bharathi), Alunilkkunnathil, Kuttoor P.O. , Kuttoor Village, Thiruvalla Taluk of Pathanamthitta District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Shaji A T, Alunilkkunnathil, Kuttoor P.O. who expired on 18-07-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Shaji A T. that it is proposed to issue a legal heirship certificate according to this to the applicant . Mother is alive and Father is not alive. Hence, it is proposed to issue a legal heirship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Thiruvalla within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

#### SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Kalyani	Mother	77
2	Lisha Shaji(Lisha A Bharathi)	Wife	46
3	S Sarathchandran	Son	21
4	Sethulakshmi S	Daughter	26

No: C10.514/2022

01-02-2022

Notice is hereby given to all to whom it may be concern that Radhamani K G, Chinchu Nivas, Pullad P.O., Koipuram Village, Thiruvalla Taluk of Pathanamthitta District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of her Parents late Damodaran Nair and Sarasamma, Kaniyan Vadakkethil, Pullad P.O. who expired on 01-11-1993 and 11-08-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Damodaran Nair and Sarasamma . that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents are not alive. Hence, it is proposed to issue a legal heirship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Thiruvalla within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

#### SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sobhana Kumari K G	Daughter	61



2	Radhamani K G	Daughter	59
3	Santhosh K D	Son	53
4	Praveena	Daughter	49

No: C10.580/2022

01-02-2022

Notice is hereby given to all to whom it may be concern that Alice Jose, Kazhuthumoottil House, Kuttoor P.O., Kuttoor Village, Thiruvalla Taluk of Pathanamthitta District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Thalayar Jose, Kazhuthumoottil House, Kuttoor P.O. who expired on 23-11-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Thalayar Jose. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents are not alive. Hence, it is proposed to issue a legal heirship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Thiruvalla within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Alice Jose	Wife	66
2	Jipsy Roney	Daughter	41
3	Jincy Jose	Daughter	38
4	Jitto T Jose	Son	30

